List of creditors as on: 13-08-2025

## Date of commencement of CIRP:16-April-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

	oun	

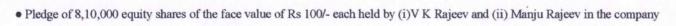
S.No	Name of creditor	Details of claim received		Details of claim admitted					1.				
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	share in	contingen	Amount of any mutual dues, that may be set- off	of claim	Amount of claim under verification	
1	Kerala State Industrial Development Corporation (KSIDC)	23-04-2025	29,42,21,738	29,42,21,738	Secured	29,42,21,738	No	100.00%	Nil	Nil	Nil	Nil	Nil
			29,42,21,738	29,42,21,738		29,42,21,738		100,00%	-				

## Details of Security

All those pieces and parcels of land owned and possessed by the corporate debtor situated and lying at Vechoor Village, Vaikom Taluk, Kottayam District as set out below:

Sy. No.	Extent					
	Hector	Ares	Sq. Meter			
524/4	0	4	05			
524/4/1	0	63	14			
524/4	0	53	45			
TOTAL	1	20	64			

(Equivalent to 02 Acres 98 cents 100 Sq Links) together with resort buildings and other superstructures, fixed plant and machinery,



## Guarantors

- 1. V K Rajeev, S/o Shri. V V Kunjukunju, Residing at Vettoor House, 4/125, Achinakam of Kudavachoor PO, Vechoor Village, Vaikom Taluk, Kottayam
- 2. Manju Rajeev, W/o Shri. V K Rajeev, Residing at Vettoor House, 4/125, Achinakom of Kudavachoor PO, Vechoor Village, Vaikom Taluk, Kottayam

